

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 22290 / Checker
III-4-1/2016 (Commercial Court)

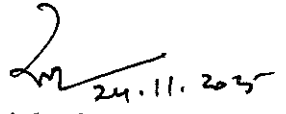
Bilaspur, dated 24 Nov, 2025

Copy of Government Notification F. No. 21-B/LAW/1461(1)/2025 dated 21-11-2025 issued by the Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur with regard to designate the court of IVth Civil Judge, Senior Division, Bilaspur as Special Court (below District Judge Level) under sub-Section (1), (1-A), (2) & (3) of Section 3 of the Commercial Courts Act, 2015 in place of IInd Civil Judge, Senior Division, Bilaspur is forwarded to: -

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

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17. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
18. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC/Establishment), High Court of Chhattisgarh, Bilaspur for information.
20. The Principal District and Sessions Judge, Balod/ Balodabazar-Bhatapara /Balrampur-Ramanujganj/Bastar (Jagdalpur)/Bemetara/Dakshin Bastar (Dantewada) / Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/Koria (Baikunthpur)/Mahasamund/ Mungeli/ Raigarh/Raipur/Rajnandgaon/Sarguja (Ambikapur)/Surajpur/Uttar Bastar (Kanker), for information.
21. **The Principal District and Sessions Judge, Bilaspur** with reference your request letter no. 1950/I-6-1/99 dated 28-10-2025 *for information and necessary action.*
22. The Judge, Commercial Court, (District Judge Level), Atal Nagar, 2nd Floor, Rajya NITI Aayog, opposite CGPSC building, Sector-19, Atal Nagar, Nava Raipur (Chhattisgarh) for information.
23. All the Joint Registrar, High Court of Chhattisgarh, Bilaspur, *for information.*
24. The Additional Registrar (Administration/Judicial/Classification/ Confidential) High Court of Chhattisgarh, Bilaspur, *for information.*
25. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
26. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
27. Section Officer/Incharge, Senior Court Manager/Accounts/ O/o R.G./D.E./Checker/ Protocol /Compliant/Writ/ Civil/ Criminal/ Central Filing Section/Supreme Court Section/ Library/ Pension/Cashier/Cause List/Paper Book/Copying, High Court of Chhattisgarh, Bilaspur *for information.*
28. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Rajnish Shrivastava)
Registrar General

Government of Chhattisgarh
Law & Legislative Affairs Department
Mantralaya
Mahanadi Bhawan, Nava Raipur, Atal Nagar

NOTIFICATION

21 NOV 2025

Nava Raipur, Dated/11/2025

F.No. /21-B/LAW/1461(1)/2025, In exercise of the powers conferred by sub-section (1), (1-A), (2) and (3) of Section 3 of the Commercial Courts Act, 2015 (No. 4 of 2016), and in consultation with the High Court of Chhattisgarh and in compliance of Memo No. 21610/III-4-1/2016/Checker, Bilaspur, Dated 13-11-2025, the State Government, hereby, amends this Department's Notification No. 14391/3830/XXI-B/C.G./2023 dated 20-12-2023, and designate the following court of Civil Judge Level as Commercial Court, in place of IInd Civil Judge, Senior Division, Bilaspur, namely :-

AMENDMENT

In the SCHEDULE-I,

Under the heading Commercial Court Below District Judge Level (Civil Judge Level) pecuniary value of Rupees 3 Lakh to 10 Lakh (except Arbitration cases), in column (3) of serial no. 2, for symbol, punctuation and words "II CJ-I, Bilaspur", the symbol, punctuation and words "IV Civil Judge, Senior Division, Bilaspur" shall be substituted.

**By order and in the name of the
Governor of Chhattisgarh**

Digitally signed by
BHUPENDRA KUMAR VASNIKAR
Date: 21-11-2025
(Bhupendra Kumar Vasnikar)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt. No. / 21-B/LAW/1461(1)/2025
...../11/2025

Nava Raipur, Dated
21 NOV 2025

Copy to :-

1. Registrar General, High Court of Chhattisgarh, Bilaspur with reference to Memo No. 21610/III-4-1/2016/Checker, Bilaspur, Dated 13-11-2025,
2. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya for perusal for Hon'ble Law Minister,
3. Private Secretary to Principal Secretary, Law for perusal of Principal Secretary, Govt. of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Nava Raipur,
4. Staff Officer to Secretary, Department of Commerce and Industries for perusal of Secretary, Govt. of Chhattisgarh, Commerce and Industries, Mantralaya, Nava Raipur,
5. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava Raipur for publication in the E-Gazette (Extra Ordinary),
6. Website-Administrator, Govt. of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya Nava Raipur for uploading in the official website of the Department,
- For information and necessary action.

Digitally signed by
PANKHURI VERMA
Date: 21-11-2025
16:28:21

(Pankhuri Verma)
Under Secretary
Government of Chhattisgarh